

No. 101-19/2007-MN (Vol-III)  
Dated 19<sup>th</sup> June, 2008

To

**Secretary,**  
Department of Telecommunications,  
Sanchar Bhawan,  
New Delhi – 110 001.

**Kind Attn. : DDG (AS-I)**

**SUB : Corrigendum regarding recommendations on “Review of licence Terms and conditions and capping of number of access providers”.**

The Authority had submitted its recommendations on “Review of licence Terms and conditions and capping of number of access providers” dated 28<sup>th</sup> August, 2007, to DoT.

2. It has come to the notice of the Authority that in Para 2.83, Table 8, an inadvertent error has occurred. The same has been again repeated in Para 6.8 of summary of recommendations. This may be corrected as below:-

<b>Spectrum</b>	<b>Current</b>	<b>Proposed</b>
Upto 2X4.4 MHz /2x5MHz (CDMA)	2%	No Change
Upto 2X6.2 MHz /2x6.25MHz (CDMA)	3%	No Change
Upto 2X8 MHz	4%	No Change
Upto 2X10 MHz	4%	5.00%
Upto 2X12.5 MHz	5%	6.00%
Upto 2X15 MHz	6%	7.00%
Beyond 2X15 MHz	-	8.00%

3. It may kindly be taken on record.

**(R. K. Arnold)**  
**Secretary**